

H
ITEM NO.31 COURT NO.13 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).21909/2013

(From the judgement and order dated 08/03/2013 in CMWP No.731/2006 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

ORIENTAL STRUCTURAL ENGINEERS(P) LTD. Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

(With appln(s) for exemption from filing O.T., permission to file
additional documents and prayer for interim relief)

WITH
SLP(C) NO. 22643 of 2013
(With appln(s) for exemption from filing c/c of the impugned judgment and
exemption from filing O.T., permission to file additional documents and
prayer for interim relief and office report)

Date: 02/08/2013 These Petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Kavin Gulati, Adv.
Mr. Pawanshree Agrawal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the Special Leave Petitions as well as on the prayer
for interim relief.

Dasti, in addition, is permitted.

| (Jayant Kumar Arora) | | (Sneh Bala Mehra) |
| Sr. P.A. | | Court Master |